

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 125
IB-216/ND/2020**

Under Section: 7 of IBC.

In the matter of:

Intec Capital Ltd.	...	Applicant
Vs		
Shakun Socket Industries Pvt. Ltd.	...	Respondent

Order delivered on 29.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	:	Mr. Shalesh Yadav, Senior Executive
For the Respondent	:	Ms. Nandini Aishwarya, Adv.

ORDER

Ms. Nandini Aishwarya, leaned counsel has put in appearance on behalf of the Corporate Debtor. Let the reply be filed. List on 24.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh